

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD.

R.P.No.79/92 with M.A. 782/92 Date of Order : 24.7.92  
in  
O.A.No.1107/91.

1. The Sr. Divl. Engineer  
(Co-ord), S.C.Rly., (BG),  
Secunderabad.
  2. The Asst. Engineer,  
S.C.Rly., Bidar,  
Karnataka State.
  3. The Inspector of Works,  
S.C.Rly., Bidar,  
Karnataka State.
  4. The Pmt. Way Inspector,  
S.C.Rly., Bidar,  
Karnataka State.
- .. Applicants/Respondents

Vs.

1. Azeemuddin
  2. Jagannath
  3. Sk. Moulana
- .. Respondents/Applicants

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Counsel for the Applicants/  
Respondents : Shri N.V.Ramana, SC for Railways

Counsel for the Respondents/  
Applicants : Shri P.Krishna Reddy

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CORAM:

Hon'ble Shri R.Balasubramanian : Member(A)

Hon'ble Shri C.J.Roy : Member(J)

[ Order of the Division Bench delivered by Hon'ble Shri  
R.Balasubramanian, Member(A) ]


(In circulation).

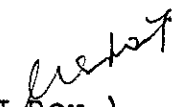
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This review petition has been filed ~~filed~~ by the  
Sr. Divl. Engineer (Co-ord), S.C.Rly., (BG), Secunderabad  
& 3 others against Shri Azeemuddin & 2 others, seeking a  
review of the judgement dt. 27.1.92 in O.A.No.1107/91  
of this Bench. The review applicants were the respondents  
in the O.A. and the review respondents were the applicants  
in the O.A.


2. M.A.No.782/92 has been filed in this review petition  
with a prayer to condone the delay of 80 days in filing the  
review petition. The reasons given in the affidavit

in the M.A. are that the Railways being a vast organisation  
 took time to find out that they ought to have drawn our  
 attention to the Serial Circular No.163 of 1984 at the time of  
 hearing. The Serial Circular referred to has been there in  
 existence for a long time and this is not a case where the  
 review applicants had come across this document all of a sudden  
 which they could not produce at the time of final hearing and  
 which they got hold of after diligent efforts. Such being  
 the case, we are not satisfied with the reasons given for the  
 delay in filing this review petition and dismiss the M.A.  
 seeking condonation of delay. Consequently, the review petition  
 also stands dismissed with no order as to costs.

  
 ( R.Balasubramanian )  
 Member(A).

  
 ( C.J.Roy )  
 Member(J).

Dated: 24th July, 1992.

  
 Deputy Registrar(Judl.)

Copy to:-

1. The Sr. Divisional Engineer, (Co-Ord), S.C.Railway (BG), Secunderabad.
2. The Assistant Engineer, S.C.Railway, Bidar, Karnataka State
3. The Inspector of Works, S.C.Railway, Bidar, Karnataka State
4. The Permanent Way Inspector, S.C.Railway, Bidar, Karnataka State.
5. One copy to Sri. N.V.Ramana, SC for Railways, CAT, Hyd.
6. One copy to Sri. P.Krishna Reddy, advocate, CAT, Hyd.
7. One copy to Hon'ble Mr. C.J.Roy, Judicial Member, CAT, Hyd.
8. One spare copy.

Rsm/-

